

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/306/ (IB)/2017

NAME OF THE PETITIONER(S) : SATHESILAM ENGINEERING INDUSTRIES

NAME OF THE RESPONDENT(S) : JAIN HOUSING & CONSTRUCTION LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

		REPRESENTATION BY WHOM	
--	--	------------------------	--

1. R.T. Arivu Kumar
(Mr. Aravind Subramanian)
~~9092912229~~
9092912229

Counsel for
Petitioner
(Chage of vakalat)

R.T. Arivu Kumar

ORDER

Mr. R.T. Arivu Kumar, Counsel for Petitioner present and prayed time for filing an affidavit and bank certificate under section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Respondent absent. Counsel for Petitioner is directed to serve a copy of the affidavit and other documents to the other side before the next date of hearing. Put up on 24.07.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk